

# **HIGH COURT OF HIMACHAL PRADESH, SHIMLA-1**

## **(2<sup>nd</sup> List - PROCESS SERVER - Contract)**

### **FINAL RESULT (Category/Merit Wise) & ALLOCATION OF CIVIL AND SESSIONS DIVISIONS**

**for the Post(s) of PROCESS SERVER (Class-IV) (on Contract basis) on the Establishment of District Judiciary.**

(in response to Advt. No. HHC/Admn.3 (55)/2017- dated 14.09.2022 & Subsequent Addendum dated 12.10.2022)

#### **NOTE(S):-**

1. Result against 02 Contractual vacancies {i.e., on account of Non-joining 01-SC (Una) & 01-EWS (Kangra)} is declared along with the allocation of Civil & Sessions Division(s), solely on the basis of the Merit List & availability of posts.
2. If two or more candidates have scored equal marks, the candidate elder in age has been given preference in the appointment.
3. The result regarding Daily wages post(s) will be declared after the joining of candidates against contractual vacancies.
4. Appointment Letter(s) will be issued by the concerned District & Sessions Judge(s).

<b>Sr. No.</b>	<b>Roll No.</b>	<b>Name of the Candidate</b>	<b>Father's Name</b>	<b>Category</b>	<b>Division(s) allocated</b> {Firstly on the basis of Merit & thereafter availably of Post(s)}	<b>Total Marks</b> (Written & Evaluation) (Max. Marks=50)
1	<b>412857</b>	NARESH KUMAR	KESHAV RAM	EWS	<b>KANGRA</b>	<b>33.5</b>
2	<b>407206</b>	ANKUSH KUMAR	RAVI KUMAR	SC	<b>UNA</b>	<b>33</b>

-Sd-

**District & Sessions Judge (L/TR),  
High Court of HP, Shimla-1.  
Dated: 15.12.2023**

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